CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH

C.P. No.479 of 2005 in O.A. No.2924 of 2004

New Delhi, this the 23rd day of December, 2005

HON'BLE SHRI V.K. MAJOTRA, VICE CHAIRMAN (A) HON'BLE SHRI MUKESH KUMAR GUPTA, MEMBER (J)

- Udai Pal S/o Shri Man Singh,
 R/o 60/A, Lal Bhadur Shastri Hospital,
 Khichri Pur, Delhi-91.
 (Posted as NO in the Laboratory, Lal Bhadur Shastri Hospital)
- Kuldeep Singh, S/o Shri Ram Phool,
 R/o E-27B, Krishan Vihar, Delhi-41.
 (Posted as NO in the Gyne O.T.L.N.J.P. Hospital)
- 3. Ramesh Kumar S/o Shri Ram Kumar R/o A-42G, Sector-13, Vijeta Vihar, Police Society, Rohini, Delhi. (Posted as NO in the Dialysis Lab L.N.J.P. Hospital)
- 4. Rajbir S/o Srhi Ramdhari, Vill & P.O. Rajpur, Gannaur, Sonipat, (Poasted as NO in ENT Deptt. G.T.B. Hospital)
- Mehar Singh, S/o Shri Dhan Bahadur,
 R/o-Quarter No79/80, Molana Azad Medical College,
 New Delhi
 (Posted as NO in the Deptt. of Biochemistry G.B. Pant Hospital)
 Applicants

(By Advocate : Shri U. Srivastava)

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Versus

- 1. Shri D.M. Khanates
 Addl. Secretary (Health),
 Health and Family Welfare Department,
 Govt. of NCT of Delhi, 9th Level,
 A-Wing, Delhi Secretariat, I.P. Estate, New Delhi.
- Shri Anil Meheara
 Director, Directorate of Health Services,
 F-17, Karkardooma New Delhi.
 Respondents.

ORDER (ORAL)

Hon'ble Shri V.K. Majotra, Vice Chairman (A):

Learned counsel for the applicants seeks and is allowed to withdraw this petition with liberty to resort to proper legal proceedings.

Accordingly, the present C.P. is dismissed as withdrawn.

(Mukesh Kumar Gupta)

Member (J)

(V.K. Majotra) Vice Chairman (A)